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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 53/2018 in C.P. No. 65/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Kusum B Kumar & Ors.
V/s.
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

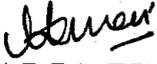
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	D. C. Sejpal	Advocate	Respondent 10	
2.	NAVIN PAHWA WITH RITU SHAH FOR THAKKAR AND PAHWA	SR. ADV ADV.	Resp. 1-9	
3.	R.S. Sanjanwala with Ankit Shah	SR. ADV ADV.	Pet Pet.	

ORDER

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Applicant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents no. 1 to 9. Learned Advocate Mr. D C Sejpal i/b Sejpal Associates present for Respondent no. 10 in IA 53/2018.

At request of Applicant Counsel.

List the matter on 22.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of February, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL